
M/S. Dutta Service Station Vs National Insurance Co. Ltd. & Anr.

Revision Petition No. 299 Of 2018

Court: National Consumer Disputes Redressal Commission

Date of Decision: Feb. 21, 2018

Acts Referred:

Indian Penal Code, 1860 " Section 34, 285, 427#Central Motor Vehicle Rules, 1989 " Rule 9(1), 9(2), 9(3)

Hon'ble Judges: V.K. Jain, Presiding Member

Bench: Single Bench

Final Decision: Dismissed

Judgement